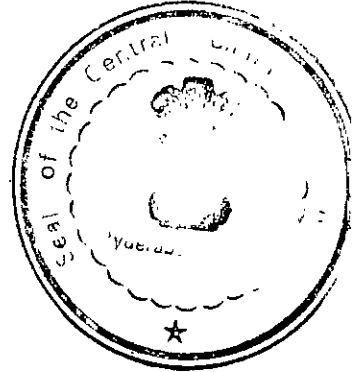


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP No.9/2000 in OA 703/95

DATE OF ORDER : 4.9.2000



Between :-

M.L.Narasimha Rao

And

...Petitioner/Applicant No.1

Sri V.K.Raina,
Divisional Railway Manager,
Sec'bad Broad Gauge Division,
Sec'bad.

...Respondent/Respondent No.1

-- -- --

Counsel for the Applicant : Shri V.Venkateswara Rao

Counsel for the Respondent : Shri C.V.Malla Reddy, SC for Rlys

-- -- --

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

-- -- --

...2.

[Handwritten signature]

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

-- -- --

Heard Sri V.Venkateshwar Rao, learned counsel for the applicant and Sri Venugopal for Sri C.V.Malla Reddy, learned standing counsel for the Respondents.

2. When the CP was taken up today, the learned standing counsel for the respondents produced letter No.CP/535/P.11/Optg.Seniority/SCORs/99 dated 6.6.2000 (which is taken on record). From that letter, it is seen that the applicant has been given seniority. However, it is stated that the consequential benefits to the applicant are being arranged in accordance with the extant rules separately. The consequential benefits arising out of the same should be given to the applicant within a period of two months from the date of receipt of a copy of this order.

3. With the above direction, the C.P.is closed. No order as to costs.

प्रमाणित प्रतिलिपि
CERTIFIED TRUE COPY

कम संख्या
CASE NUMBER
निर्णय का दिनांक
DATE OF JUDGEMENT
इति तय्यार किया गया दिनांक
COPY MADE READY ON

CP. 9/00 in OA. 703/98
4/8/00
7/9/00

अनुभाग अधिकारी न्यायालय अधिकारी
Section Officer/Court Officer
केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
इच्छासदन कोषागार
JUDGES' RESIDENCE